

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 23RD SEPTEMBER, 2013

No. 212/A: Consequent upon promotion to the rank of Principal District Judge vide Court's Notification No. 208 /A dated 20th September, 2013, the services of Sri Manoj Srivastava, presently District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Dumka, are placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Secretary, High Court Legal Services Committee, Ranchi in terms of Sub Section (3) of Section 8 A of the Legal Services Authority Act, 1987.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General I/c

Memo.No. 11037-93 /Apptt. dated Ranchi, the 23rd September, 2013
XIX (1)/6A/2002

Copy forwarded to the Superintendent, Government Printing Press, Doranda Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette

Sd/- A. K. Choudhary
Registrar General I/c

Memo.No. 11037-93 /Apptt. dated Ranchi, the 23rd September, 2013
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Secretary I/c, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A & E), Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Member Secretary, JHALSA, Ranchi / the Secretary I/c, High Court Legal Services Committee, Ranchi / the Principal District & Sessions Judge, Dumka / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration) / the P.S. to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c NIC Cell..... High Court of Jharkhand, Ranchi and Sri Manoj Srivastava, District & Additional Sessions Judge-cum-Special Judge, Vigilance Bureau Cases, Dumka for information and needful.


23.09.13
Registrar General I/c